

DIVISION BENCH  
COURT - I

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/29(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	NEW HORIZON CONSULTANCY SERVICES VS C. E. TESTING COMPANY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance via video conference/physically**

For Operational Creditor

Mr. Hemant Daswani, Adv.

Mr. S. Neogi, Adv.

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **14.08.2024**.

**Satyajit Roy  
(Court Officer)**